

124 CWP-24376-2021

VIVEK DEVGUN VS STATE OF HARYANA AND OTHERS

Present: Mr. Abhay Sahai, Advocate, and
Mr. Tarun Gera, Advocate,
for the petitioner.

The case has been taken up for hearing through
video conferencing.

Notice of motion for 21.01.2022.

On the asking of the Court, Mr. Vivek Chauhan, Addl.
A.G., Haryana accepts notice on behalf of respondent No.1.

01.12.2021
Jyoti Sharma

(RAJ MOHAN SINGH)
JUDGE

सत्यमेव जयते